

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 1st September, 2022

No. 350A : On being relieved of his present assignment, Sri Pradeep Kumar Malik, District and Sessions Judge, presently posted as Registrar, State Commission, Consumer Protection, Patna on deputation is transferred and posted as District and Sessions Judge of Siwan vice Sri Ajit Kumar Sinha, since retired.

By order of the High Court,
Sd/-Rupesh Deo
Registrar General I/C

Memo No. 53438-53457 / Dated, Patna the 1st September, 2022

Copy forwarded to the Principal Secretary, General Administration Department, Government of Bihar, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / Principal Secretary, Food and Consumer Protection Department, Government of Bihar, Patna / Chairman, State Commission, Consumer Protection, Patna / District and Sessions Judge, Siwan / Registrar, State Commission, Consumer Protection, Patna / Sri Pradeep Kumar Malik, Registrar, State Commission, Consumer Protection, Patna / Registrar (Vigilance) I/C, Patna High Court, Patna / Registrar (Administration) I/C, Patna High Court, Patna / Registrar (Appointment) I/C, Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer I/C, Statistical Section, Patna High Court, Patna / Section Officer I/C, A. D. Misc. Section, Patna High Court, Patna / Section Officer I/C, Vigilance Cell, Patna High Court, Patna / Section Officer I/C, Legal Cell, Patna High Court, Patna / Section Officer I/C, Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(He is directed to join his new assignment soon on being relieved of his present deputation post.)

[He is requested to get Sri Pradeep Kumar Malik relieved of his present post immediately to enable him to join his new assignment soon thereafter.]

(-) For Sri Pradeep Kumar Malik only.

[-] For:-

- (i) The Principal Secretary, Department of General Administration, Government of Bihar, Patna.
- (ii) The Secretary to the Government of Bihar, Law Department, Patna.
- (iii) The Principal Secretary, Food and Consumer Protection Department, Government of Bihar, Patna.

By order of the High Court,

Registrar General I/C